

Annexure-3

Name of the Corporate Debtor: Maa Ratanti Kalimata Cold Storage Private Limited; Date of commencement of CIRP: 25.01.2024; List of creditors as on: 02.08.2024

List of Secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Details of Security Interest	Whether related party?						% of voting share in CoC
1	UCO Bank, Suri Branch N. S Road, Dangalpara P.O Suri Birbhum, Kolkata 731101	16/07/24	31,58,18,698	31,58,18,698	Sanctioned Credit facilities comprising of Term Loan, Working Capital, Cash Credit Facilities & Others	31,58,18,698	31,58,18,698	Refer Note 1 below	No	100.0%	-	-	-	-	
Total:			31,58,18,698	31,58,18,698		31,58,18,698	31,58,18,698			100.0%			-	-	

NOTE - 1: DETAILS OF SECURITY INTEREST

The details of security interest as provided by the Financial Creditors in their claim form have been presented hereunder:

Note No.	Name of Creditor	Security Interest of the Corporate Debtor
1	UCO Bank, Suri Branch N. S Road, Dangalpara P.O Suri Birbhum, Kolkata 731101	<p>(1) Primary Security (on assets of the Corporate Debtor): (a) WC-CC Limit & Term Loan - Hypothecation of Plant & Machinery including all type of installed and / or to be installed as also all type of furniture, fixture and equipment acquired and/or to be acquired by the Cold Storage unit. (b) CC for on lending to farmers - Reassignment of assigned cold storage receipt by the cold storage owners in favour of bank which are pledged with them by the reinters/farmers.</p> <p>(2) Collateral Security (on assets of the Corporate Debtor): (a) WC-CC, CC for on lending to farmers, Term Loan - Exclusive charge by way of EMTD of land measuring 4.54 acres in Mouza-Jaugram, JL. No.114, PS. Jamalpur, Dist. Burdwan. Khatian, (LR) No. 4655, Plot(LR) No. Do 9289, 9290, 9291, 9292,9293,9294,9296,9300,9301,9302,9321,9324, 9325,9326,9327,9328,9329,9330,9346,9347,9348, 9349,9321/9603.[Deed Nos: 1536/2014 and 1537/2014]</p> <p>(3) Collateral Security (on third party assets): (a) EMTD of residential Flat measuring 1034 Fi square feet in the name of Mr. Kalachand Bose situated at 22, Becharam Chatterjee Road, Government Colony, PS. Behala at present Parnasree, Kolkata-61, on the first C Floor in south east side, Premises no. 23, ward no 128 within Kolkata Municipal Corporation. [Deed No. I-5245 of 2014] (b) EMTD of residential Flat measuring 1000 square feet in the name of Mrs. Susmita Bose situated at 22, Becharam Chatterjee Road, Government Colony, PS. Behala at present Parnasree, Kolkata-61, on the Ground Floor in south east side, Premises no. 23, ward no Municipal 128 within Kolkata Municipal Corporation. [Deed No. 160207652 of 2015]</p> <p>Besides above, other collateral are- (a) All primary securities in CC facilities continued to be available as collateral securities to term loan facility. (b) Entire securities as applicable to term loan will continue to be available for all cash credit facilities on first charge basis.</p> <p>(4) Personal Guarantees given by: (a) Mr. Kalachand Bose (b) Mr. Bhaktipada Bose (c) Mrs. Protima Rani Bose (d) Mrs. Susmita Bose</p>



Santanu Brahma